

**ANF -2C**  
**APPLICATION FORM FOR REGISTRATION CUM MEMBERSHIP CERTIFICATE (RCMC)**

To  
 The \_\_\_\_\_

\_\_\_\_\_

(Name and Address of the Council)

Dear Sir,

Kindly register us as Merchant exporter /Manufacturer exporter/Merchant cum Manufacturer exporter of the export product(s) mentioned below.

1. Name of the applicant : \_\_\_\_\_
2. (i) Address of the applicant. : \_\_\_\_\_  
 (Registered Office in case of limited companies, and the head office for others) \_\_\_\_\_
- (ii) Name address of the branches, if any : \_\_\_\_\_
- (iii) Name and address of the factory. : \_\_\_\_\_

3.	(i)	IEC number	:	_____
	(ii)	Date of issue	:	_____
	(iii)	Issuing authority	:	_____
4.		Payment details	:	_____
5a		If registration is required as a manufacturer exporter (SSI Registration/ Industrial Licence/IEM )	:	No. _____ Date _____ Issuing Authority: _____
b.		Others (specify)	:	_____
c		EH/TH/STH/SSTH/SHE/ISEH/ISSEH /ISSEH certificate number	:	Valid upto _____
6.		If Status Holder : (category)	:	certificate number: _____ Valid upto _____
7.	(a)	Name of export product(s) or its category for which registration is required	:	_____
	(b)	Main line of business of applicant	:	_____
8.	I hereby solemnly declare that the above stated information is true and correct and I undertake to abide by the FT (D&R) Act, 1992 and the provisions under FTP.			
9.	I/We hereby solemnly declare that the above stated information is true and correct. I/We undertake, without any reservation, to: (a) abide by the terms of the registration certificate granted to us on all our exports; (b) agree to abide by any code of conduct that may be prescribed; (c) agree to abide by export floor price condition that may be stipulated by the Registering Authority; (d) Furnish without fail monthly returns of exports including NIL returns to the Registering authority by 15th day of the months following the quarter.			
10.	We further understand that our registration is liable to be cancelled in the event of breach of any of the undertakings mentioned above.			
11.	I solemnly declare that I have applied to the Export Promotion Council which pertains to our main line of business. In case I have applied to any other council, the application has been made within the purview of the provisions of <b>Para 2.94</b> of the Handbook of Procedures.			

Place \_\_\_\_\_  
Date \_\_\_\_\_  
faithfully,

Yours

(Signature)

Name  
Address  
Designation  
Email  
Mobile no.

\_\_\_\_\_  
\_\_\_\_\_  
\_\_\_\_\_

Documents to be enclosed with the application form:

1. A self certified copy of the IEC issued by the licensing authority concerned.